

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 152367/2018, 152369/2018, 152371/2018, in Civil Appeal No(s).
1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD)

Respondent(s)

Date : 15-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBERS]

For Appellant(s)

Mr. Bhakti Vardhan Singh, AOR

For Respondent(s)

Mr. Alok Shukla, AOR
Ms. Reetu Sharma, Adv
Mr. Kunal Yadav, Adv
Mr. Nihal Ahmed, Adv
Ms. Neena Shukla, Adv
Mr. Nitin Maan, Adv

UPON hearing the counsel the Court made the following
O R D E R

I.A. NO. 152369/2018 for condonation of delay in filing
substitution application and setting aside abetment is allowed.

I.A. No. 152367/2018 is allowed.

Cause title may be amended accordingly.

(SONIA KUMARI)
SR. PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
ASSISTANT REGISTRAR